

1 WP-7309-2025 THE HIGH COURT OF MADHYA PRADESH IN AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, **CHIEF JUSTICE** & HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 25th OF MARCH, 2025 WRIT PETITION No. 7309 of 2025 **MS UNITED AGROTECH** Versus THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Rishi Sharma - Advocate for the petitioner.

Shri Amit Seth - Additional Advocate General for the respondent -

State.

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

We dispose of this petition by giving a liberty to the petitioner to file appeal before the Divisional Commissioner, who is the competent appellate authority within one week from today and on receipt of the same, the said authority is directed to decide it within two months.

With the aforesaid, petition stands disposed of.

(SURESH KUMAR KAIT) CHIEF JUSTICE

(VIVEK JAIN) JUDGE